

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 73
TO BE ANSWERED ON DECEMBER 11, 2018

HOUSES BUILT UNDER PMAY

No. 73 KUMARI SUSHMITA DEV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the data regarding the number of houses built under the Pradhan Mantri Awas Yojana (PMAY)-urban from 2014 to 2018, State-wise;

(b) the data regarding the number of houses sanctioned, completed and pending under PMAY in Assam during the said period, location/year-wise; and

(c) the details of the funding under the PMAY in Assam from 2014-2018?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): In pursuance of the Government's vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the urban areas of the country for the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories.

State-wise details of houses constructed under the PMAY(U), as on 03.12.2018, is at Annexure-I.

(b): District-wise and year-wise details of houses sanctioned, houses completed and houses yet to complete under PMAY(U) in the State of Assam is at Annexure-II.

(c): Year-wise details of central assistance sanctioned and released under the PMAY(U) to the State of Assam is at Annexure-III.

Annexure-I

Annexure referred in answer to LSUSQ No - 73 due for 11.12.2018

State wise houses constructed under PMAY(U)

[as on 3rd Dec, 2018]

Sl. No.	Name of the State/ UT	Houses Completed*
1	A&N Island (UT)	8
2	Andhra Pradesh	1,24,603
3	Arunachal Pradesh	428
4	Assam	1,470
5	Bihar	26,898
6	Chandigarh (UT)	5,086
7	Chhattisgarh	24,346
8	D&N Haveli (UT)	916
9	Daman & Diu (UT)	233
10	Delhi (UT)	30,224
11	Goa	235
12	Gujarat	1,63,923
13	Haryana	8,530
14	Himachal Pradesh	1,112
15	Jammu & Kashmir	1,797
16	Jharkhand	46,434
17	Karnataka	75,956
18	Kerala	19,324
19	Lakshdweep (UT)	-
20	Madhya Pradesh	1,55,677
21	Maharashtra	1,37,307
22	Manipur	1,260
23	Meghalaya	738
24	Mizoram	1,183
25	Nagaland	2,460
26	Orissa	24,513
27	Puducherry (UT)	1,090
28	Punjab	7,997
29	Rajasthan	48,668
30	Sikkim	188
31	TamilNadu	1,16,398
32	Telangana	23,323
33	Tripura	16,396
34	Uttar Pradesh	59,616
35	Uttrakhand	5,994
36	West Bengal	92,199
Grand Total :-		12,26,530

*Including 3.06 Lakh incomplete houses of earlier NURM completed after 2014.

District wise and year wise details of houses sanctioned, completed and pending under PMAY (U)

Sr. No.	District	2015-16			2016-17			2017-18			2018-19		
		Houses Sanctioned	Completed	Yet to complete	Houses Sanctioned	Completed	Yet to complete	Houses Sanctioned	Completed	Yet to complete	Houses Sanctioned	Completed	Yet to complete
1	Baksa	-	-	-	-	-	-	854	-	854	-	-	-
2	Barpeta	-	-	-	1	1	-	2,098	14	2,084	-	-	-
3	Bishwanath	-	-	-	-	-	-	1,048	-	1,048	-	-	-
4	Bongaigaon	-	-	-	-	-	-	885	7	878	-	-	-
5	Cachar	-	-	-	1,179	-	1,179	551	4	547	3	3	-
6	Charaideo	-	-	-	-	-	-	423	-	423	-	-	-
7	Chirang	-	-	-	-	-	-	885	-	885	-	-	-
8	Darrang	-	-	-	-	-	-	1,271	4	1,267	-	-	-
9	Dhemaji	-	-	-	-	-	-	1,121	1	1,120	481	-	481
10	Dhubri	-	-	-	3,243	-	3,243	5,773	8	5,765	478	-	478
11	Dibrugarh	-	-	-	1,284	-	1,284	706	21	685	-	-	-
12	Dima Hasao	-	-	-	-	-	-	1,679	-	1,679	-	-	-
13	Goalpara	-	-	-	-	-	-	1,252	3	1,249	-	-	-
14	Golaghat	-	-	-	1	1	-	2,321	8	2,313	1	1	-
15	Hailakandi	-	-	-	-	-	-	1,491	-	1,491	-	-	-
16	Hojai	-	-	-	-	-	-	1,060	-	1,060	388	-	388
17	Jorhat	-	-	-	586	-	586	1,037	61	976	1	1	-
18	Kamrup	2	2	-	-	-	-	959	2	957	-	-	-
19	Kamrup Metropolitan	-	-	-	8	8	-	94	94	-	17	17	-
20	Karbi Anglong	-	-	-	-	-	-	2,228	1	2,227	173	-	173
21	Karimganj	-	-	-	-	-	-	814	-	814	-	-	-
22	Kokrajhar	-	-	-	2,144	-	2,144	746	1	745	-	-	-
23	Lakhimpur	-	-	-	1	1	-	1,498	6	1,492	-	-	-
24	Majuli	-	-	-	-	-	-	-	-	-	-	-	-
25	Morigaon	-	-	-	-	-	-	1,182	-	1,182	-	-	-
26	Nagaon	-	-	-	1,739	1	1,738	2,742	2	2,740	-	-	-
27	Nalbari	-	-	-	-	-	-	522	3	519	-	-	-
28	Sivasagar	-	-	-	-	-	-	776	3	773	-	-	-
29	Sonitpur	-	-	-	-	-	-	6,631	6	6,625	2	2	-
30	South Salamara-	-	-	-	-	-	-	-	-	-	-	-	-
31	Tinsukia	-	-	-	974	7	967	1,767	10	1,757	-	-	-
32	Udalguri	-	-	-	-	-	-	317	-	317	-	-	-
33	West Karbi Anglong	-	-	-	-	-	-	-	-	-	-	-	-
	Grand Total	2	2	-	11,160	19	11,141	44,731	259	44,472	1,544	24	1,520

Annexure-III

Annexure referred in answer to LSUSQ No - 73 due for 11.12.2018

**Central Assistance Sanctioned and Released from 2014 to
2018 in the State of Assam under PMAY(U)**

[as on 3rd Dec, 2018]

F.Year	Central Assistance Sanctioned (Rs. in Cr.)	Central Assistance Released (Rs. in Cr.)
2014-15	Nil	Nil
2015-16	0.04	0.04
2016-17	167.42	13.85
2017-18	672.17	326.43